

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 02-07-2020**

Morning Session

Hearing	Objections
1.CC. 3161/2020 2.CC. 1139/2020 3.CC. 6692/2016 4.CR. 40/2020 5.CR. 83/2020 6.CR. 50/2020	1. CC. 3836/2020 2. CR. 145/2020 3. CC. 3840/2020

Afternoon Session

Arguments
1.CC. 9621/2018 2.CC. 7720/2018

Sd/-
Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.